

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30, 31/ (IB)/2017
NAME OF THE PETITIONER(S) : M. ANTHONY PETER
NAME OF THE RESPONDENT(S) : PDF ESTATES INDIA LTD
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

| | | |
|--------------------|------------------------|--|
| Mr. Shangan Murali | Senior Counsel | |
| E. INDHUMATHI | Counsel for petitioner |  |
| 99406 87875 | | |

ORDER

Counsel for petitioner present and sought time for making submissions. No representation on behalf of the respondents. Counsel for petitioner is directed to send private notice to the respondent for appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. The Registry is also directed to send notice to the respondent. Time extended at request. Put up on 19.06.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

bc